

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 616
02/241- 242/ND/2022

IN THE MATTER OF:
Mrs. Vinod Jain and Ors.

...**APPLICANT**

Vs.

M/s. Ishitva Infrastructures Pvt. Ltd. And Ors.

...**RESPONDENT**

Section
U/s 241-242

Order delivered on 14.09.2023
(Virtual Hearing)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Anshuj Dhingra, Adv.
Shubhangda Singh

For the Respondent

:Adv Prashant Kumar Mittal For
R-4 & R-5. Mr. Yogesh Swaroop
Advocate for respondent n. 1 to 3

ORDER

Due to paucity of time, matter is adjourned to **26.10.2023**.

Sd/-
(Court Officer)